High Court of Jammu and Kashmir at Jammu.

No:

Order

 $\frac{999}{\text{Sanction is hereby accorded to the additional allotment of funds in favour of the}}$ following Courts, under Major Head 2014-Adm. Of Justice, Sub Head-0488 Distt. and Sessions Judges, under various detailed heads during the current financial year 2018-19 Rs. In lacs. as per detail given below:

as per	detan given below.					110	. III 1405.	
S.No	Name of the court	001 Salary	002 T.E.	006 Tele	007 O.E.	008 Elect. Charge	014 POL	641- Pensionary Charges (NPS)
1	Pr. D&S Judge, Srinagar.	40.00			0.20		0.30	0.40
2	Pr. D&S Judge, Budgam.		1.50	0.10	0.30		0.30	0.30
3	Pr. D&S Judge, Ganderbal.	20.00						
4	Addl. D&S Judge, Baramulla.	15.00						
5	Addl. D&S Judge, Pulwama.	15.00	1.20	0.10	0.20			0.20
6	Addl. Distt. Judge (Matrimonial Cases) Jammu.	·					0.20	
7	2 nd . Addl. D&S Judge, Srinagar.	20.00			0.20			0.40
8	C.J.M. Ganderbal.	15.00			0.15			0.30
9	C.J.M. Shopian.	15.00	0.70	0.15	0.20		0.20	0.40
10	C.J.M. Handwara.	15.00			0.10			
11	Spl .Mob. Mag. Jammu	10.00			0.10		0.30	0.40
12	Spl. Mob. Mag. Udhampur	10.00	0.50			0.25		
13	Spl. Mob. Mag. Baramulla.	10.00						
14	Spl.Mob.Mag. Rajouri				0.20			
15	Sub Judge, Ramnagar.	15.00	0.30		0.10		0.15	
16	Sub Judge, Bijbehara.	10.00			0.10			0.30
17	Sub Judge, Uri.	15.00	0.50	0.10	0.15		0.20	0.30
18	P&T Mag. Jammu.	8.00	0.15		0.10		0.15	
19	Excise Mag. Jammu.				0.15			
20	Municipl Mag. Jammu	10.00	0.15		0.15			0.30
21	Munsiff, Sunderbani.	10.00	0.10	0.05	0.10		0.20	0.40
22	Munsiff, Budhal.	10.00						0.40
23	Munsiff, Kotranka.	10.00						0.40
24	Munsiff, Dangiwacha.	15.00			0.15			
25	Munsiff, Ganderbal.	15.00			0.15			
26	Munsiff R.S.Pura.	15.00			0.10			0.30
27	Munsiff, Billawar.	15.00		0.02				0.40
28	Munsiff, Buniyar.							0.30
29	Addl. Mob. Mag. Pahalgam.	10.00						0.40
30	Addl. Mob. Mag. Beerwah.	10.00			0.15		0.20	
31	Addl. Mob. Mag. Shopian.	8.00					0.20	0.40
32	Addl. Mob. Mag. Surankote.	10.00	0.50				0.10	0.40

S.No	Name of the court	001	002	006	007	008	014	641-
		Salary	T.E.	Tele	O.E.	Elect.	POL	Pensionary
			i			Charge		Charges
								(NPS)
33	Distt. Mob. Mag. (Tr)	10.00			0.15			0.30
	Anantnag		1					
34	Addl. Mob. Mag. (Tr)	10.00			0.15		0.20	0.40
	Jammu.				_			
35	Tehsildar Jammu.	2.00						0.20
36	Tehsildar Chadoora.	2.00						0.20
37	Tehsildar, Surankote.	2.50				,		0.30
38	Tehsildar Bandipora.	2.00						0.30
39.	Tehsildar Kupwara.	3.00						0.20
40	Cantonment Magistrate.	4.00						0.25
	Jammu							
41.	Addl. Distt. Mag. Doda.	2.50						0.20
42	Ist. Addl. D&S Judge,							0.20
	Baramulla.							

By Order.

No: 43868 -937/AC Dated: 12/11/2018

Copy to the:-

- 1-3 Pr. D&S Judge, Srinagar/Budgam/Ganderbal.
- 4-5 Addl. D&S Judge, Baramulla/Pulwama
- 6. Addl.Distt. Judge (Matrimonial Cases) Jammu.
- 7. Ist. Addl. D&S Judge, Baramulla.
- 8. 2nd. Addl. D&S Judge, Srinagar.
- 9-11. C.J.M. Ganderbal/Shopian/Handwara.
- 12-15 Special Mobile Magistrate, Jammu/Udhampur/Baramulla/Rajouri.
- 16-18 Sub Judge, Ramnagar/Bijbehara/Uri.
- 19. P&T Magistrate, Jammu
- 20. Excise Magistrate, Jammu.
- 21. Municipal Magistrate, Jammu.
- 22-28 Munsiff,Sunderbani/Budhal/Kotranka/Dangiwacha/Ganderbal/R.S.Pura/Billawar/ Buniyar.
- 29-32. Addl.Mobile Magistrate, Pahalgam/Beerwah/Shopian/Surankote.
- 33. Distt. Mobile Magistrate (Traffic) Anantnag.
- 34. Addl. Mobile Magistrate (Traffic) Jammu.

Tehsildar, Jammu/Chadoora/Surankote/Bandipora/Kupwara. 35-39

40. Cantonment Magistrate, Jammu

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- 41. Addl. Distt. Magistrate, Doda.
- 42. Treasury Officer, Saddar Treasury, Srinagar.
- 43 Treasury Officer, Sub Try. Distt. Court Complex, Janipur, Jammu.

44-70 Treasury Officer, Budgam/Ganderbal/Baramulla/Pulwama/Shopian/Handwara/ Udhampur/Rajouri/Ramnagar/Bijbehara/Uri/Sunderbani/Budhal/Kotranka/Dangiwacha /R.S.Pura/Billawar/Buniyar/Aishmuqam/Beerwah/Surankote/Ananatnag/Chadoora/ Kupwara/Doda/Gandhinagar/Bandipora/

.... For inf. and n/a.

71 Order Book.

paudecal Deputy Registrar(Acctts